

Date	Office Report	Orders
	<p>R.A. NO. 394/93 in O.A. 146/87</p> <p>27.10.1993</p> <p>Sri Bhagwan Vs. Director General, Deptt. of Posts & Ors.</p> <p>The petitioner filed this review application on 20.5.1993 seeking review of the judgment of the Tribunal dated 13.8.1992, The office having noticed several defects including the one regarding limitation, notified the same to the petitioner for rectification. The petitioner has not rectified the defects. He has not shown how the application is within time nor has he filed this application within time. There is also no application for condonation of delay. Instead of rectifying the defects he has filed a fresh review application. The main objection regarding the review application being barred by time still subsists. None appeared for the petitioner though called twice. The defects have also not been rectified. Hence, this review application is dismissed.</p> <p><i>S. R. Adige</i> (S. R. Adige) Member (A)</p> <p><i>V. S. Malimath</i> (V. S. Malimath) Chairman</p> <p>as</p>	8